

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 149
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Applicant/petitioner

Order under Section 391-394

Order delivered on 22.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the RD

For the OL

For the OL

Ms. Neelima Tripathi & Ms. Vrinda Arora, Advs.

Ms. Chetna Kandpal, CS

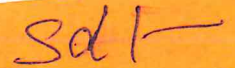
Mr. Akshay Joshi & Mr. Amish Tandon, Advs.

Ms. Bhawna Singh, Adv. for Ms. Lakshmi Gurung,
Standing counsel for Income Tax Department

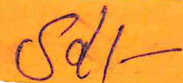
ORDER

Due to paucity of time matter could not be taken up.

List on 02.12.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)